

HIGH COURT OF SIKKIM
GANGTOK

No. 18/HCS

Dated: 21.2.2026

NOTIFICATION

The Hon'ble Full Court in its meeting held on 10.02.2026, has been pleased to resolve the constitution of the Board of Governors for the Sikkim Judicial Academy consisting of the following members:-

- | | | | |
|----|---------------------------------------------------------------------------------------------------------------------------------------------|---|-----------|
| 1. | Judge In-charge of Sikkim Judicial Academy. | - | President |
| 2. | Registrar, High Court of Sikkim. | - | Member |
| 3. | Retired High Court Judge/Senior Counsel/
Academician, as an expert nominated by the
Hon'ble, the Chief Justice, High Court of Sikkim. | - | Member |
| 4. | Secretary, Finance Department, Government of
Sikkim. | - | Member |
| 5. | Secretary, Law Department,
Government of Sikkim. | - | Member |

The Board of Governors will schedule training, curriculum and deal with recruitment of Officers and staff, infrastructure and related matters to be specified by the Hon'ble Chief Justice from time to time. Routine matter will be dealt with the Judge In-Charge/President of the Board of the Governors.

This supersedes all the previous Notifications.

By Order,

Sd/-
REGISTRAR

Memo No. V (204)/Confdl/HCS/1730-1239
Dated: 21.2.2026
Copy to:

1. Joint Registrar-cum-Sr. Judgment Writer to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;

2. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
3. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim, Gangtok;
4. Registrar General, High Court of Sikkim, Gangtok;
5. Secretary, Finance Department, Government of Sikkim;
6. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
7. Chief Secretary, Government of Sikkim, Gangtok;
8. Director, Sikkim Judicial Academy, Gangtok;
9. Computer Cell, High Court of Sikkim, Gangtok;
10. Guard file; and
11. File.



REGISTRAR
(Judicial Service)